

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-514**

IB-1587/ND/2019  
IA/5077/2020, IA/1512/2021

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

**Vs.**

M/s. M.K.S Oil Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 13.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **14.04.2023**.

Sd/-

(Court Officer)